

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 102
CP No. (IB)- 13/59/JPR/2023
Under Section 59(7) of IBC, 2016

In the matter of:

R.N.C Cotton Mills Pvt. Ltd.

....Applicant

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

Present Through Video Conferencing: -

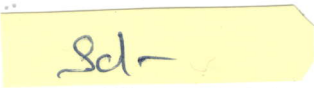
For the Applicant : Sandeep Kumar Jain, CS

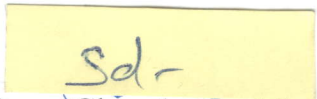
For the Respondent : Pooja Singh, JTA

ORDER

This is an application u/s 59 of IBC, 2016 in respect of the voluntary liquidation of R.N.C Cotton Mills Pvt. Ltd. Heard Mr. Sandeep Kumar Jain, CS appearing on behalf of the Appellant. Ms. Pooja Singh, JTA appearing on behalf of the RoC who seeks time to file reply.

Reply, if any, may be filed within three weeks with advance copy to the opposite counsel. List the matter on 12.04.2023.


(Prasanta Kumar Mohanty)
Technical Member


(Deep Chandra Joshi)
Judicial Member

March 16, 2023